

**HIGH COURT OF SIKKIM**  
**Record of Proceedings**

**I.A. No.01 of 2024 in MAC App./91/2024/(Filing No.)**

THE BRANCH MANAGER,  
NATIONAL INSURANCE COMPANY LIMITED

APPLICANT

*VERSUS*

MRS. SRIJANA CHETTRI AND OTHERS

RESPONDENTS

**Date: 26.11.2024**

CORAM:

**THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE**

For Applicant      Mr. Prem Simon Chettri, Advocate.

For Respondents

R-1, R-2 & R-3      None present.

**ORDER**

Learned Counsel Mr. Prem Simon Chettri appearing on behalf of Mr. Thupden G. Bhutia, Learned Counsel for the Applicant verbally seeks time on grounds that the Counsel on record had to leave suddenly to attend to an urgent matter in Calcutta High Court, Circuit Bench, at Jalpaiguri.

None appears for the Respondents No.1 to 3. Registry reports that Notice has been served on the Respondents No.1, 2 and 3.

Learned Counsel for the Applicant seeks to serve Notice by *dasti* to the Respondents.

Considered, let steps be taken accordingly in tandem with the Registry.

In view of the intervening Winter Vacation, list thereafter.

**Judge**

26.11.2024